

H.P. STATE LEGAL SERVICES AUTHORITY



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Press Note

National Lok Adalat to be held on 12th March, 2022

Under the Patronage of **Patron-in-Chief Hon'ble Mr. Justice Mohammad Rafiq, Chief Justice**, High Court of Himachal Pradesh and under able guidance of **Hon'ble Smt. Justice Sabina, Judge**, High Court of Himachal Pradesh and **Executive Chairperson, Himachal Pradesh State Legal Services Authority**, a National Lok Adalat is going to be organised in all the Courts in the State of Himachal Pradesh on 12th March 2022.

For the purpose of settlement before National Lok Adalat, so far, **32,526** matters have been identified out of which **10,664** are Pre-Litigation matters, **21,862** are Post-Litigation matters. These figures are highest since the year 2016.

Lok Adalats aim at reducing expenses and time consumed in litigation and providing an opportunity for speedy settlement of disputes thereby improving public satisfaction with Justice Delivery System encouraging solutions suited to the needs of the parties. Award passed by Lok Adalat shall be deemed to be a decree of Civil Court and shall be final and binding on all the parties to the dispute, and no appeal shall lie to any Court against the award.

Hon'ble Smt. Justice Sabina, Executive Chairperson, Himachal Pradesh State Legal Services Authority interacted with all the Judicial Officers of the State through Video Conferencing twice and would also be supervising ongoing Lok Adalats in some of the Districts.

Pre Lok Adalat Sitzings are taking place in order to afford opportunities for negotiations to the parties to arrive at an amicable settlement. A stress is being laid on settlement of cases involving Union of India, State Government, Local Authorities, Public Sector undertaking etc.. Special emphasis is also laid on identification of Old/Stale matters, Motor Accident Claim cases, Family Disputes, Matrimonial cases, NI Act cases, Consumer matters, Insurance claims, Labour Court matters, Water/Electricity Bills and Criminal Compoundable matters.

Regular meetings are taking place with Local Bar Associations, Insurance Companies, Banks, other Financial Institutions etc.. Targets have been given to Judicial Officer for effective identifications of cases.

This time '**Third Party Survey**' of some of the Benches of Lok Adalat at DLSA/SDLSC level with the help of Law Students/Volunteers is being undertaken under the directions of NALSA so as to get a feedback about the organisation of the same. Therefore, an appeal is being made to the General Public through the representatives of various newspapers to participate in the coming National Lok Adalat in an enthusiastic manner. In this respect a pre-recorded audio message of the Member Secretary, H.P. State Legal Services Authority is being aired during the following programmes of All India Radio, Shimla:

- Good Morning Shimla FM (7:20 AM to 8:20 AM, Daily)
- Good Morning Himachal (Prime Time, Noon & Evening on alternate days)

Print and Electronic Media is also a big Stakeholder in spreading legal awareness amongst the public at large and always rendering valuable service in this regard. We earnestly solicit a wide coverage of the event of the National Lok Adalat and hopeful that message about the upcoming National Lok Adalat will be spread widely so that the litigant public may avail appropriate opportunity to settle their disputes/claims before the National Lok Adalat on 12.03.2022.


(Prem Pal Ranta)
Member Secretary

Endst.No: As above.

Dated Shimla-9

09.03.2022

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Member Secretary